

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2603
ANSWERED ON 16TH MARCH, 2023**

WOMEN SAFETY IN PUBLIC ROAD TRANSPORT

2603. SHRI RAMSHIROMANI VERMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the initiatives proposed to be taken under the scheme for women safety in public road transport in the country;**
- (b) whether the Ministry has coordinated with the Ministry of Women and Child Development for better implementation of the said scheme and if so, the details thereof;**
- (c) whether any private companies are proposed to be engaged as implementing partners under the scheme and if so, the details thereof;**
- (d) the criteria laid down for monitoring and evaluation of programmes under the scheme and the details of the proposals to engage private parties or third parties; and**
- (e) whether the Government has issued any guidelines to the States to set up a public transport tracking system for the safety of women and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (e) Ministry of Road Transport and Highways (MoRTH) has formulated a Scheme for Implementation of “Development, Customization, Deployment and Management of State-wise vehicle tracking platform for Safety & Enforcement as per AIS 140 Specifications”, in States/UTs under Nirbhaya Framework. Scheme guidelines were issued on 15th January 2020. Under this Scheme, States/UTs will set up Monitoring Centre (Command and Control Centre or backend system) in compliance with AIS-140 Standards.

(b) Yes, Sir. Regular meetings are held by the Empowered Committee set up in Ministry of Women and Child Development for monitoring the progress of the Scheme along with the other projects sanctioned under Nirbhaya Framework.

(c) and (d) The selection of agency for design, development and deployment of Vehicle Tracking Platform in the Monitoring Centre and its evaluation, lies with the States, in accordance with the Guidelines issued by MoRTH.
